



2

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/518/ (IB)/2017
NAME OF THE PETITIONER(S) : POLARIS BANYAN HOLDING PVT LTD
NAME OF THE RESPONDENT(S) : AUROMED HOLDINGS PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|------------------------------------|----------------------------|---|
| REPRESENTATION BY WHOM | | | |
| 1. | R. Selana | Counsel for the Respondent |  |
| 2. | V. M. Hanuman for T. R. Bhaskar | Petitioner |  |

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that the parties are intending to settle the matter and in this regard, he has received an amount of Rs.1,14,50,000/- as part of the settlement from the respondent. Both the counsels prayed for time to file joint memo of settlement. Time is enlarged at their request. Put up on 26.02.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)